

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

STARRED QUESTION NO:195  
ANSWERED ON:23.11.2010  
PPP IN ROAD SECTOR  
Reddy Shri Magunta Srinivasulu

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government/NHAI have any guidelines/norms for taking up National Highway construction projects on Public Private Partnership (PPP) mode;
- (b) if so, the details thereof;
- (c) whether the views of the States have been taken into consideration while taking up/awarding NH projects on PPP mode;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the number of projects taken up on PPP mode during the Eleventh Plan period, year-wise and State-wise including Andhra Pradesh?

**Answer**

MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH)

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF THE LOK SABHA STARRED QUESTION NO.195 FOR ANSWER ON 23-11-2010 ASKED BY SHRI MAGUNTA SREENIVASULU REDDY REGARDING 'PPP IN ROAD SECTOR'

(a) to (b): Government/National highways Authority of India (NHAI) has fixed broad guidelines for taking up National Highways construction projects on Public-Private-Partnership (PPP) mode. Before implementing a project on non-PPP basis it is to be compulsorily tested for PPP mode and only if unacceptable bids are received, then the project is awarded on non-PPP basis. Only for NHDP Phase-IV, if the traffic is less than 5000 Passenger Car Units, the project can be taken up directly on non-PPP mode.

(c) to (d): Concerned State Governments are consulted before taking up/awarding highways projects as their support is essential for land acquisition matters, for utility shifting, and for obtaining/expediting forests, wildlife and environmental clearances.

(e): The number of projects taken up on the PPP Mode during the Eleventh Plan Period (2007-12), Year-wise and State-wise, is placed at Annexure.